

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †4062
ANSWERED ON 10.08.2017

RAIN WATER HARVESTING POLICY

†4062. SHRI RAJAN VICHARE

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government is contemplating to implement rain water harvesting policy in Thane region of Maharashtra in future and if so, the details thereof;
- (b) whether any workshops have been organized for the purpose; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) to (c) Water is a state subject. Initiatives on water management including conservation and recharge are states' responsibility. Ministry of Water Resources, RD & GR has circulated a Model Bill to all the States/UTs to enable them to enact suitable ground water legislation for its regulation and development which includes provision of rain water harvesting. So far, 15 States/UTs have adopted and implemented the ground water legislation on the lines of Model bill. 30 States/UTs, including Maharashtra, have made rain water harvesting mandatory by enacting laws or by formulating rules & regulations or by including provisions in building bye-laws or through suitable Government Orders.

Implementation for rain water harvesting system has been made mandatory for the constructed buildings since 2005 having plot area more than 300 sq.m in Thane Municipal Corporation area.

As per information received from Thane Municipal Corporation, no workshop has been organized for the purpose. However, the Central Government under its various schemes extends assistance to State Governments for rain water harvesting and artificial recharge.

Under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), rain water harvesting structures, watershed management works and renovation of traditional water bodies are undertaken to improve the ground water situation. In 2016-17, an expenditure of Rs. 1294.14 crore was made under the Natural Resource Management works in Maharashtra under MGNREGS.

Department of Land Resources is currently implementing the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) principally for development of rainfed portions of net cultivated area and culturable wastelands. The major activities taken up under the WDC-PMKSY, inter-alia, include ridge area treatment, drainage line afforestation, soil and moisture conservation, rain water harvesting, etc. In 2016-17, an amount of Rs. 186.97 crore was released to Maharashtra under WDC-PMKSY.

Government of Maharashtra has also launched a flagship program called "Jalyukt Shivar Abhiyan", under which large numbers of water conservation structures have been constructed.